recommended for price control by the Kelkar Committee;

- (b) if so, on what basis these drugs were excluded from price control;
- (c) whether Government are considering to exclude other drugs from price control on the same basis: and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DcPARiMENI" OF CHEMICALS AND PnlRO-CHEMICALS IN THE MINIS-TRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH,): (a) to (d) The Kelkar Committee recommended items of drugs to be included in Category II and these had been incorporated in the s to the Drugs (Prices I. The Order was i in the Gazette on 2&th August, 1987 a thereof were laid on the on 27th August, 1987. .. Kelkar Committee has ied in August, 1987 for six months to perform function of reviewing any representations received by the Government regarding any discrepancies anomalies etc. in list of new DPCO, 1987 and given its recommendation to the Government on the same.

Committee to look into the Import of Anti-TB Drug Intermediates

2359. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of INDUSTRY be pleased to state;

- (a) whether it is a fact that Government appointed a Committee to look into the import of intermediates required for the production of potential anli-TB drug;
- (b) if so, what are the details thereof including the terms of reference of the Committee;
- (c) whether it is also a fact that the Committee has since submitted its report; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

PETROCHEMICALS ESI THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) This Ministry' have not appointed any such Committee.

(b) to (d) Do not arise.

Drug Price Rise under New DPCO

- 2360. SHRI PURUSHOTTAM KA-KODKAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstorrej Question 208 given in the lUJya Sabha on the 9th November, 1987 and state:
- (a) whether it is a fact that the prices of Seras Vaccine, and a number of medicines have gone up very high during the 1'ast two months after the announcement of the New Drugs Price Control Order;
- (b) whether it is also a fact that prices of a number of medicines are expected to go up by 60 per cent to 100 per cent wi hin the next two/three months;
- (c) whether it is also a fact that the prices are expected to be beyond the control of the common man; and
- (d) if so, what is the purpose of such price control and how it will safeguard the consumer's interest?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PErRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-SINGH); CHANDRA (a) Manufacturers/importers of non scheduled formulations are free to revise the prices as per provisions of DPCO, 1987.

(b) to (d) Prices of scheduled bulk drugs and formulations will be regulated as per DPCO, 1987. However, the expected rise in prices will not be of this order. Government shall also be monitoring the prices of decontrolled drugs.

Increase in the Price of Aminophylline

2361. SHRI PURUSHOTTAM KA-KODKAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 124 given in the